

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:3887
ANSWERED ON:16.12.2011
SALE OF EXPIRED PRODUCTS
Sayeed Muhammed Hamdulla A. B.

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether imported items such as chocolates, wafers/chips etc. are being sold in different parts of the country even after the date of expiry;
- (b) if so, the details thereof; and
- (c) the measures taken by the Government in this regard?

Answer

THE MINISTER OF STATE FOR HEALTH & FAMILY WELFARE (SHRI SUDIP BANDYOPADHYAY)

(a)to(c): As per the Food Safety and Standards Regulations, 2011, no food shall be sold after the "use-by date" or "recommended last consumption date" or "expiry date". The implementation of the Food Safety and Standards Act 2006 and Rules/Regulations made thereunder are carried out by the State/ UT Governments who take action in case of any violation of the Food Safety and Standards Regulations, 2011. The State/UT. Governments have been advised to exercise strict vigil and take punitive action against violators of the Food Safety and Standards Regulations.